

NATIONAL LOK ADALAT

9th day of March, 2019

BENCH NO. – I

COURT ROOM NO. 32

CENTENARY BUILDING, HIGH COURT, CALCUTTA

The Hon'ble Justice Sailendra Prasad Talukdar

Smt. Ipsita Banerjee, Learned Advocate

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 5526(W)/06	Ajaz Ahmed Khatri Vs. State of West Bengal & Ors.
2.	WP 16951(w)/06	Rabindra Shaw Vs. CESC Ltd.
3.	WP 17118(w)/06	Marie D'souza Vs. CESC Ltd.
4.	WP 19791(w)/06	Ramjatan Mahato Vs. CESC Ltd.
5.	WP 19933(w)/06	Franca Raz Vs. CESC Ltd.
6.	WP 20095(w)/06	Md. Serajuddin Vs. CESC Ltd.
7.	WP 20405(w)/06	Md. Amanullah Vs. CESC Ltd.
8.	WP 20961(w)/06	Md. Aftab Khan Vs. CESC Ltd.
9.	WP 1871 (w)/10	Bhola Prasad @ Raghendra Prasad Vs. CESC Ltd.
10.	WP 8587(w)/10	Itu Chakraborty Vs. CESC Ltd.
11.	WP 12729(w)/10	Sunil Chandra Ghosh Vs. CMC & Ors.
12.	WP 18499(w)/10	Om Prakash Shaw Vs. State of West Bengal & Ors.
13.	WP 15763(w)/11	Sri Binod Singh Vs. CESC Ltd.
14.	WP 15316(w)/13	Rakesh Kr. Sonkar Vs. CESC Ltd.
15.	WP 9016(w)/09	Avinash Arora Vs. CESC Ltd.
16.	WP 9270(w)/09	Shabnam Ahmed Siddique Vs. CESC Ltd.
17.	WP 14876(w)/09	Guru Prasad Jaiswal Vs. Assessing Officer VII, Eastern Building & Ors.
18.	WP 19119(w)/09	Shibnath Das Vs. CESC Ltd.
19.	WP 23981(w)/09	Chandrika Prasad Jaiswal & Anr. Vs. CESC Ltd.
20.	WP 14015(w)/10	State Bank Of India Employee's Co-operative Housing Society Ltd. Vs. CESC Ltd.
21.	WP 21697(w)/06	Fatima Banu Haque Vs. CESC Ltd.
22.	WP 17936(w)/06	M/s. Abhishek Nitanshu Kumar Vs. CESC Ltd.
23.	WP 5354(w)/08	Sri Rati Kanta Chatterjee Vs. CESC Ltd.
24.	WP 9744(w)/16	Sk. Maniul Haque Vs. State of West Bengal & Ors.
25.	WP 35501(w)/13	Jogendra Prasad Jaiwal & Ors. Vs. CESC Ltd. & Ors.
26.	WP 14317(w)/12	Dhanesh Kumari Jain Vs. CESC Ltd. & Ors.
27.	WP 1007(w)/11	Feroz Akhtar & Ors. Vs. CESC Ltd. & Ors.
28.	WP 1009(w)/11	Ishtakar Khan & Ors. Vs. CESC Ltd. & Ors.
29.	WP 1011(w)/11	Nauser Ali & Ors. Vs. CESC Ltd. & Ors.
30.	WP 8429(w)/11	Chandana Roy Vs. State & Ors.
31.	WP15860(w)/10	Aftab Alam Vs. CESC Ltd. & Ors.
32.	WP 2695OF 2000	KAMINI FERRUS LTD. & ANR. VS. STATE OF WEST BENGAL & ORS.
33.	AP 415/98	DWARAKESH ENGINEERING WORKS (P) LTD. VS. WEST BENGAL STATE ELECTRICITY BOARD
34.	CP 159/11	M/S. DUNLOP INDIA LTD. VS. SBI GLOBAL FACTORS

		LTD.
35.	TA 19 /13 & ACO 10/13	KANTI COMMERCIAL PVT. LT. VS. DUNLOP INDIA LTD. & ANR.
36.	CA 347/13	DUNLOP INDIA LTD. VS. FALCON TYRES LTD.
37.	FMA 2545/14	The Oriental Insurance Co. Ltd. Vs. Kalyani Mondal & Ors.
38.	FMA 2767/15	The Oriental Insurance Co. Ltd. Vs. Jiuram Gogoi & Ors.
39.	FMA 955/08	The Oriental Insurance Co. Ltd. Vs Sisir Pahari & Anr.
40.	FMA 4460/16	ICICI Lombard General Insurance Co. Ltd. Vs. Akbar Sardar @ Akbar Ali Sardar
41.	FMA 61/13	ICICI Lombard General Insurance Co. Ltd. Vs. Krishna C. Das & Anr.
42.	FMA 1477/13	Sri Amit Ghosh Vs. Sri Ahaindra Kr. Saha & Anr.
43.	FMA 1007/18	Mst. Anowara Alias Anowara Bibi & Anr. Vs. The Oriental Insurance Co. Ltd. & Anr.
44.	FMA 71/12	Smt. Bibi Fatema & Ors. Vs. The Oriental Insurance Co. Ltd. & Anr.
45.	FMAT 1203/18	Pabitra Sarkar & Ors. Vs. Bajaj Allianz General Insurance Company Ltd.
46.	FMAT 1204/18	Sujit Ghosh Vs. Bajaj Allianz General Insurance Company Ltd.
47.	FMAT 911/18	Sarathi Ghosh & Ors. Vs National Insurance Co. Ltd. & Anr.
48.	FMAT 1205/18	Fanu Sk. Vs. United India Insurance Co. Ltd. & Anr.
49.	FMAT 1206/18	Subal Halder Vs. United India Insurance Co. Ltd. & Anr.
50.	FMAT 108/09	Rebena Khatoon & Ors. Vs. Swapna Mukherjee @ Suparna Mukherjee & Anr.
51.	FMAT 687/13	Sujan Das & Anr. Vs. Oriental Insurance Co. Ltd. & Anr.
52.	FMAT 115/2017	Reliance General Insurance Co. Ltd. Vs. Pampa Chakraborty & Ors.